

CENTRAL ELECTRICITY REGULATORY COMMISSION

NEW DELHI

Petition No. 36/TT/2023

Subject	Petition for determination of transmission tariff from proposed COD to 31.3.2024 for Asset under “POWERGRID Works associated with Eastern Region Strengthening Scheme XVIII” in Eastern Region.
Date of Hearing	31.1.2024
Coram	Shri Jishnu Barua, Chairperson Shri Arun Goyal, Member Shri P. K. Singh, Member
Petitioner	Power Grid Corporation of India Limited
Respondents	Madhya Pradesh Power Management Company Limited and others
Parties Present	Shri Bipin Bihari Rath, PGCIL Shri Amit Yadav, PGCIL Shri Vivek Singh, PGCIL

Record of Proceedings

Power Grid Corporation of India Limited has filed the instant petition for the determination of transmission tariff from proposed COD to 31.3.2024 for the transmission asset under “POWERGRID works associated with Eastern Region Strengthening Scheme XVIII” in Eastern Region.

2. The representative of the Petitioner submitted that the information, as directed by the Commission vide RoP dated 20.12.2023 has been filed vide affidavit dated 5.1.2024.
3. The Commission observed that none of the Respondents have filed any reply in the matter despite directions vide RoP on 20.12.2023.
4. After hearing the representative of the Petitioner, the Commission reserved the order in the matter.

By order of the Commission

sd/-

(V. Sreenivas)
Joint Chief (Law)

